GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 3461 TO BE ANSWERED ON 11.08.2025

Tiger Reserve in Tamil Nadu

3461. THIRU D M KATHIR ANAND:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the natural forest cover is depleting over the last decade and if so, the status of forest cover in the country and the funds allocated during the last five years, State/UT-wise;
- (b) the steps taken by the Government to notify various Wildlife Sanctuaries as big cat reserves in view of the reports of leopard and tiger sightings and habitations;
- (c) whether the State Governments have approached the Central Government in this regard, if so, the response of the Government thereto; and
- (d) whether the National Tiger Conservation Authority (NTCA) has accorded any proposal for creation of new tiger reserves in Tamil Nadu, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a) Forest Survey of India (FSI), Dehradun, an organization under the Ministry of Environment, Forest and Climate Change, carries out the assessment of forest and tree cover of the country biennially and the findings are published in the India State of Forest Report (ISFR). The forest cover assessment is a wall-to-wall mapping exercise based on remote sensing supported by intensive ground verification and field data from the National Forest Inventory.

As per ISFR 2023, the forest cover of the country is 7,15,342.61 square kilometer which is 21.76% of the total geographical area of the country. In the last ten years, the forest cover of the country has increased from 6,98,712.36 square kilometer to 7,15,342.61 square kilometer. Thus there has been an increase of 16,630.25 square kilometer in the forest cover of the country between ISFR 2013 and ISFR 2023. The State/UT wise details of the forest cover during last ten years is given in Annexure-I.

The protection, conservation and management of forest is primarily the responsibility of the State Governments/Union Territory Administrations. There are legal frameworks for the protection and management of forest of the country which include, the Indian Forest Act, 1927; the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980; the Wildlife (Protection) Act, 1972 and the State Forest Acts and Rules. Further, the Ministry of Environment, Forest and Climate

Change issues advisories to State Governments/UT Administrations to protect forest and trees.

The Ministry provides technical and financial support to the States /UTs for protection, conservation and management of the forests in the country. The funds provided under the various schemes support the efforts of States and Union Territories to enhance forest and tree cover through ecological restoration measures such as afforestation within and outside forest areas, forest landscape restoration, habitat improvement, soil and water conservation, protection activities, and other related interventions.

This includes funds from the Central Government under various schemes and programmes such as National Mission for a Green India (GIM), Forest Fire Prevention and Management Scheme (FPM), Nagar Van Yojana (NVY), Integrated Development of Wildlife Habitats, and Mangrove Initiative for Shoreline Habitats and Tangible Incomes (MISHTI). The state-wise funds released by the Central Government under above schems during the last five years are given in Annexure-II(a)to(e).

Further, a plantation campaign "एक पेड़ माँ के नाम #Plant4Mother" has been launched on the occasion of World Environment Day 2024 and in the current year also to undertake plantation activities across the country. This campaign follows the "Whole of Government" and "Whole of Society" approach with participation of all stakeholders for increasing the green cover in the country. The campaign has contributed large scale plantation aiding the enhancement of green cover in the country.

(b)to(d) The proposals received from the State Governments have been considered as per provisions of the Section 38V of the Wild Life (Protection) Act, 1972. The National Tiger Conservation Authority under the Ministry of Environment, Forest and Climate Change has given in-principle approval to Sunabeda and Debrigarh Wildlife Sanctuaries in the State of Odisha; Kaimur Wildlife Sanctuary in the State of Bihar; Kumbhalgarh Wildlife Sanctuary in the Sate of Rajasthan; Malai Mahadeshwara Hills Wildlife Sanctuary in the State of Karnataka, and Dibang Wildlife Sanctuary in the State of Arunachal Pradesh for notification as a Tiger Reserve.

No such proposal has been received from the State Government of Tamil Nadu.

State/UT wise details of decadal change in Forest Cover between 2013 and 2023 as per ISFR 2023

(In square kilometer)

| | | | (In square kilomet | |
|--------|------------------------|--------------|--------------------|-------------------|
| Sl.No. | State/UT | Forest Cover | Forest Cover | Decadal Change in |
| | | (2013) | (2023) | Forest Cover |
| | | | | between 2013 & |
| 1 | A mallama Dura dia ala | 26.042.52 | 20.094.06 | 2023 |
| 1 | Andhra Pradesh | 26,043.53 | 30,084.96 | 4,041.43 |
| 2 | Arunachal Pradesh | 66,966.09 | 65,881.57 | -1,084.52 |
| 3 | Assam | 27,564.90 | 28,313.55 | 748.65 |
| 4 | Bihar | 7,283.55 | 7,532.45 | 248.90 |
| 5 | Chhattisgarh | 55,606.96 | 55,811.75 | 204.79 |
| 6 | Delhi | 180.32 | 195.28 | 14.96 |
| 7 | Goa | 2,219.00 | 2,265.72 | 46.72 |
| 8 | Gujarat | 14,507.77 | 15,016.64 | 508.87 |
| 9 | Haryana | 1,583.38 | 1,614.26 | 30.88 |
| 10 | Himachal Pradesh | 14,683.00 | 15,580.35 | 897.35 |
| 11 | Jharkhand | 23,815.38 | 23,765.78 | -49.60 |
| 12 | Karnataka | 36,170.68 | 39,254.27 | 3,083.59 |
| 13 | Kerala | 18,383.95 | 22,059.36 | 3,675.41 |
| 14 | Madhya Pradesh | 77,522.00 | 77,073.44 | -448.56 |
| 15 | Maharashtra | 50,632.00 | 50,858.53 | 226.53 |
| 16 | Manipur | 16,961.16 | 16,585.46 | -375.70 |
| 17 | Meghalaya | 17,241.48 | 16,966.84 | -274.64 |
| 18 | Mizoram | 18,978.16 | 17,990.46 | -987.70 |
| 19 | Nagaland | 13,017.35 | 12,222.47 | -794.88 |
| 20 | Odisha | 50,544.71 | 52,433.56 | 1,888.85 |
| 21 | Punjab | 1,790.78 | 1,846.09 | 55.31 |
| 22 | Rajasthan | 16,086.00 | 16,548.21 | 462.21 |
| 23 | Sikkim | 3,358.00 | 3,358.40 | 0.40 |
| 24 | Tamil Nadu | 24,245.21 | 26,450.22 | 2,205.01 |
| 25 | Telangana | 19,956.62 | 21,179.04 | 1,222.42 |
| 26 | Tripura | 7,948.65 | 7,584.77 | -363.88 |
| 27 | Uttar Pradesh | 14,359.72 | 15,045.80 | 686.08 |
| 28 | Uttarakhand | 24,508.00 | 24,303.83 | -204.17 |
| 29 | West Bengal | 1,7101.98 | 16,832.33 | -269.65 |
| 30 | A&N Islands | 6,711.00 | 6,732.92 | 21.92 |
| 31 | Chandigarh | 17.26 | 25.00 | 7.74 |
| 32 | Dadra & Nagar | 219.96 | 225.62 | 5.66 |
| | Haveli and Daman | | | |
| | & Diu | | | |
| 33 | Jammu & Kashmir | 20,948.27 | 21,346.39 | 398.12 |
| 34 | Ladakh | 1,478.00 | 2,285.92 | 807.92 |
| 35 | Lakshadweep | 27.02 | 27.06 | 0.04 |
| 36 | Puducherry | 50.52 | 44.31 | -6.21 |
| | Grand Total | 6,98,712.36 | 7,15,342.61 | 16,630.25 |

State-wise details of funds released under the Green India Mission during the last five years (2020-21 to 2024-25)

(Rs. In Crores)

| Sl. No. | States | Total Funds released |
|---------|-------------------|----------------------|
| 1 | Andhra Pradesh | 2.02 |
| 2 | Arunachal Pradesh | 34.71 |
| 3 | Chhattisgarh | 7.88 |
| 4 | Haryana | 47.73 |
| 5 | Himachal Pradesh | 17.09 |
| 6 | Jammu & Kashmir | 36.72 |
| 7 | Karnataka | 17.05 |
| 8 | Kerala | - |
| 9 | Madhya Pradesh | 68.44 |
| 10 | Maharashtra | - |
| 11 | Manipur | 31.03 |
| 12 | Mizoram | 90.25 |
| 13 | Odisha | 64.82 |
| 14 | Punjab | 11.44 |
| 15 | Sikkim | 36.28 |
| 16 | Uttarakhand | 147.38 |
| 17 | West Bengal | 1.52 |
| 18 | Uttar Pradesh | 5.43 |
| | Total | 619.79 |

Details of fund released to State/UT's under Centrally Sponsored Forest Fire Prevention & Management Scheme (FPM) during the year 2020-21 to 2024-25 (Rs in Lakh)

| S. No. | States/UTs | Funds released |
|--------|----------------------|----------------|
| 1 | Andhra Pradesh | 289.41 |
| 2 | Arunachal Pradesh | 672.13 |
| 3 | Assam | 0 |
| 4 | Bihar | 416.41 |
| 5 | Chhattisgarh | 292.45 |
| 6 | Gujarat | 616.84 |
| 7 | Goa | 76.175 |
| 8 | Haryana | 17.52 |
| 9 | Himachal Pradesh | 615.215 |
| 10 | Jharkhand | 466.23 |
| 11 | Karnataka | 633.67 |
| 12 | Kerala | 1264.16 |
| 13 | Madhya Pradesh | 2253.84 |
| 14 | Maharashtra | 1425.44 |
| 15 | Manipur | 708.83 |
| 16 | Meghalaya | 211.04 |
| 17 | Mizoram | 357.59 |
| 18 | Nagaland | 568.49 |
| 19 | Odisha | 1917.22 |
| 20 | Punjab | 47.52 |
| 21 | Rajasthan | 308.56 |
| 22 | Sikkim | 288.715 |
| 23 | Tripura | 252.725 |
| 24 | Tamil Nadu | 739.24 |
| 25 | Telangana | 369.56 |
| 26 | Uttar Pradesh | 340.84 |
| 27 | Uttarakhand | 971.2 |
| 28 | West Bengal | 211.56 |
| 29 | A & N Islands | 60 |
| 30 | Chandigarh | 55.69 |
| 31 | D&N Haveli and Daman | 0 |
| | & Diu | U |
| 32 | Jammu & Kashmir | 0 |
| 33 | Lakshadweep | 0 |
| 34 | Delhi | 0 |
| 35 | Puducherry | 43.4 |
| 36 | Ladakh | 0 |
| | Grand Total | 16491.67 |

State/UT-wise details of funds released for the projects under Nagar Van Yojana in last five years

(Rs in crores)

| | T | (Rs in crores) |
|-------|-------------------|-------------------------|
| S.No. | State/UT | Total funds released |
| 1 | Andaman & Nicobar | 0.56 |
| 2 | Andhra Pradesh | 99.14 |
| 3 | Arunachal Pradesh | 0.80 |
| 4 | Assam | 1.70 |
| 5 | Bihar | 4.42 |
| 6 | Chandigarh | 0.13 |
| 7 | Chhattisgarh | 6.90 |
| 8 | Goa | 2.05 |
| 9 | Gujarat | 7.43 |
| 10 | Haryana | 4.49 |
| 11 | Himachal Pradesh | 4.86 |
| 12 | Jammu & Kashmir | 15.09 |
| 13 | Jharkhand | 18.11 |
| 14 | Karnataka | 22.15 |
| 15 | Kerala | 9.50 |
| 16 | Madhya Pradesh | 55.23 |
| 17 | Maharashtra | 5.09 |
| 18 | Manipur | 1.44 |
| 19 | Meghalaya | 2.43 |
| 20 | Mizoram | 21.72 |
| 21 | Nagaland | 21.97 |
| 22 | Odisha | 18.71 |
| 23 | Punjab | 5.94 |
| 24 | Rajasthan | 26.88 |
| 25 | Sikkim | 10.86 |
| 26 | Tamil Nadu | 12.23 |
| 27 | Telangana | 24.73 |
| 28 | Tripura | 5.05 |
| 29 | Uttar Pradesh | 29.13 |
| 30 | Uttarakhand | 2.90 |
| 31 | West Bengal | 2.77 |
| | Total | 444.43 |

Details of funds released to State/ UT Government under CSS-'Development of Wildlife Habitats' during last five years

(Rs in lakhs)

| S.No. | Name of States/UTs | Total funds released |
|-------|--------------------|----------------------|
| 1 | A& N Islands | 160.89 |
| 2 | Andhra Pradesh | 0 |
| 3 | Arunachal Pradesh | 2726.1 |
| 4 | Assam | 2008.7 |
| 5 | Bihar | 952.39 |
| 6 | Chandigarh | 63.27 |
| 7 | Chhattisgarh | 735.23 |
| 8 | Goa | 116.54 |
| 9 | Gujarat | 1333.16 |
| 10 | Haryana | 576.527 |
| 11 | Himachal Pradesh | 765.5 |
| 12 | Jammu & Kashmir | 224.178 |
| 13 | Jharkhand | 364.61 |
| 14 | Karnataka | 3516.77 |
| 15 | Kerala | 3082.196 |
| 16 | Madhya Pradesh | 2669.21 |
| 17 | Maharashtra | 1673.231 |
| 18 | Manipur | 816.56 |
| 19 | Meghalaya | 1427.17 |
| 20 | Mizoram | 1377.3 |
| 21 | Nagaland | 4124.06 |
| 22 | Odisha | 4502.02 |
| 23 | Rajasthan | 1403.56 |
| 24 | Sikkim | 1180.45 |
| 25 | Tamil Nadu | 1893.41 |
| 26 | Telangana | 36.59 |
| 27 | Uttar Pradesh | 1433.23 |
| 28 | Uttarakhand | 2031.874 |
| 29 | West Bengal | 2237.64 |
| 30 | Puducherry | 5.22 |
| 31 | Lakshadweep | 1536.66 |
| 32 | Delhi | 0 |
| 33 | Tripura | 786.21 |
| 34 | Ladakh UT | 316.29 |
| | Grand Total | 46317.87 |

Annexure-II(e)

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 3461 due for answer on 11.08.2025 regarding Tiger Reserve in Tamil Nadu asked by Thiru D M Kathir Anand

State/UT Wise details of funds released under MISHTI since inception in 2023-24

(Rs in Crore)

| S. No | State/UT | Total funds released as 1st instalment |
|-------|----------------|--|
| 1 | Gujarat | 6.20 |
| 2 | West Bengal | 3.74 |
| 3 | Kerala | 0.666 |
| 4 | Puducherry | 1.94 |
| 5 | Andhra Pradesh | 4.709 |
| 6 | Odisha | 0.7027 |
| | Total | 17.9617 |